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**NATIONAL COMPANY LAW TRIBUNAL**  
**KOLKATA BENCH**  
**KOLKATA**

C.P (IB).No. 286/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> January 2018, 10.30 A.M**

|                     |  |  |                     |
|---------------------|--|--|---------------------|
| Name of the Company |  | Pushkar Impex Pvt Ltd. -Vs-Diamond Polymers Pvt Ltd. |                     |
| Under Section       |  | 9 IBC  |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of                               | Signature with date |

Jitendra Lohia

RP.

JITENDRA LOHIA

(RP)

J. Lohia

15/1/18

**O R D E R**

Ld. Resolution Professional (RP) has filed Progress Report, which may be taken on record. He further submitted that the CIRP is ending on 04/02/2018.

RP has further pointed out that some typographical error in our order dated 6<sup>th</sup> December, 2017 wherein name of RP was inadvertently typed as "Mr. Sourav Jain" instead of "**Mr. Jitendra Lohia**", as the Committee of Creditors (CoC) as approved the name of Mr. Jitendra Lohia as Resolution Professional.

We have verified from the record that CoC in its first meeting has approved the name of IRP Shri Jitendra Lohia with 100% vote share to be appointed as Resolution Professional.

MANUFACTURER AND VENDOR'S COMPLAINT

Therefore, in the order dated 06/12/2017 the name of the Resolution Professional should be read as "**Shri Jitendra Lohia**" instead of "Mr. Sourav Jain".

The above rectification of the order has been made in terms of power conferred upon the Tribunal under Rule 154 of the NCLT Rules, 2016.

Accordingly, the order dated 06/12/2017 in the matter stands rectified as above and this order shall form integral part of the order dated 06/12/2017.

List it on **01/02/2018** for further order.

Urgent photo copy of this order, if applied for, be supplied to the Resolution Professional subject to compliance with all requisite formalities.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)